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**Title:** Regarding inclusion of the Udham Singh Nagar in the proposed Uttarakhand State.

**श्री शमशेर सिंह दूलो (रोपड़) :** अध्यक्ष महोदय, उधमसिंह नगर के बारे में मैं अपनी बात कहना चाहता हूँ। सरकार जो बिल ला रही है, जिसमें वह उसे इंकलूड करना चाहती है। अध्यक्ष जी, उससे पंजाबियों, बंगालियों और देश के दूसरे लोगों की भावनाएं जुड़ी हुई हैं। हमारे बुजुर्गों ने तराई के इलाके को फर्टाइल बनाया है और देश की मुख्यधारा में लाकर वहां अनाज का भंडार बढ़ाया है।

**अध्यक्ष महोदय :** मिस्टर दूलो, यह बात जब बिल आये तभी बोलना, अभी नहीं।

**श्री शमशेर सिंह दूलो :** यह बहुत गंभीर मामला है। पंजाबियों और बंगालियों के जज्बात इससे जुड़े हुए हैं। सरकार बिल लाना चाहती है। माननीय जार्ज साहब की एक कमेटी बनी हुई है। कोई मीटिंग नहीं हुई, लोगों को सुना नहीं गया। (व्यवधान)

**अध्यक्ष महोदय :** यह बिल अभी तो इंट्रोड्यूस भी नहीं हुआ है, आप इस पर कैसे बोल रहे हैं।

**श्री शमशेर सिंह दूलो :** वहां के करीब 508 ग्राम प्रधानों ने दिल्ली में धरना दिया है। (व्यवधान)

उन्होंने प्राइम मिनिस्टर को नोटिस दिया है... (व्यवधान) लाखों फैमिलीज उजड़ने जा रही हैं। सरकार इस मामले में गंभीर नहीं है।... (व्यवधान) हम चाहते हैं कि सरकार इस पर स्टेटमेंट दे।... (व्यवधान)

MR. SPEAKER: At the time of the consideration of the Bill, you can say all these things but not now.

Shri Ajoy Chakraborty to speak now.

...(Interruptions)

MR. SPEAKER: This should not go on record.

(Interruptions)\*

\* Not Recorded

SHRI BALBIR SINGH (JALANDHAR): The notice is in my name. Please allow me to speak for two minutes.... (Interruptions)

MR. SPEAKER: The Bill has not yet been introduced in the House. How can you speak on that?

SHRI BALBIR SINGH : Tomorrow, the Bill is to be introduced in the House. Tomorrow is the last day of this Session.

MR. SPEAKER: You can raise it tomorrow but not today.

...(Interruptions)

MR. SPEAKER: This is not the procedure. It is not the proper way of raising the matter. Now, Shri Ajoy Chakraborty to speak.

SHRI BALBIR SINGH: Sir, I have given a notice.

MR. SPEAKER: You have given the notice. But the Bill has not yet been introduced in the House. Please understand that you can raise this at the time of the consideration only and not now. This is too early a stage.

...(Interruptions)

MR. SPEAKER: Nothing should go on record except Shri Ajoy Chakraborty's version.

(Interruptions)\*

MR. SPEAKER: Even though it is not the consideration stage, I have allowed that hon. Member also. Please understand this.

SHRI BALBIR SINGH : That is what I wanted to tell you. It is in my name.

MR. SPEAKER: You cannot raise it now.